

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.937 of 2019

IN THE MATTER OF:

Ansal Properties & Infrastructure Ltd.

...Appellant

Versus

MGF Developments Ltd.

...Respondent

Present:

For Appellant: Ms. Purti Marwaha Gupta, Ms. Henna George, Ms. Shruti Munjal and Ms. Pragati Bansal, Advocates

For Respondent: Shri Abhijeet Sinha, Shri Akhil Sachar, Shri Yudhister, Ms. Sunanda Tulajan and Shri Aditya Shukla, Advocates

O R D E R

11.09.2019 Let the case be listed before the Bench in which one of us
- Justice S.J. Mukhopadhaya – Chairperson is not a Member.

Post the case on 16th September, 2019 for 'for admission (fresh case)'.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/rs/sk